THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, the 7th September, 2022

No.HCM.II/44/2016/Estt/153: In pursuance of the resolution of the Hon'ble Full Court in its meeting held on 8th August, 2022, a "Selection and Appointment Cell" comprising the Registrar (Judicial Service) is hereby constituted to assist the Committee of two Judges and the Hon'ble the Chief Justice for complying with the time schedule given in the Malik Mahzar case.

By order;

Memo. No.HCM.II/44/2016/Estt/153-A Shillong, the 7th September, 2022

Copy to: -

- 1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief Justice High Court of Meghalaya for favour of kind information of His Lordship.
- 2. The Private Secretary to Hon'ble Mr Justice H. S. Thangkhiew, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
- 3. The Private Secretary to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya for favour of kind information of His Lordship.
- 4. The Registrar (Judicial Service) High Court of Meghalaya for favour of kind information and necessary action.
- 5. The Member Secretary, Meghalaya State Legal Services Authority for favour of kind information and necessary action.
- 6. All District & Sessions Judges in Meghalaya for favour of kind information and necessary action.
- 7. The Joint Registrar(Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of kind information and necessary action.
- 8. The CPC, High Court of Meghalaya for favour of kind information and necessary action. She is also requested to get the notification uploaded in the official website of this High Court.
- 9. Office file.

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REGISTRAR GENERAL